

थी और इसलिये सदन को मेरे द्वारा गुमराह किये जाने का कोई प्रश्न ही नहीं हो सकता था। बाद में फर्मों को वास्तव में काली सूची में रखते समय हम कठिनाई में पड़ गये क्योंकि यह मामला न्यायाधीन था। इस सम्बन्ध में 2 अगस्त, 1967 को श्री मधु लिमये ने मुझे लिखा था और मैंने 6 अगस्त, 1967 को उनको उत्तर दे दिया था जिसमें सभी तथ्य दे दिये थे। इस विषय पर न फिर कोई बात लिखी और न फिर से कोई सम्पर्क स्थापित किया और मैंने इस मामले को समाप्त हुआ मान लिया था।

उपर्युक्त स्थिति से यह स्पष्ट हो जायेगा कि किसी भी समय मेरे द्वारा सदन को गुमराह करने का कोई प्रश्न नहीं था।

श्री मधु लिमये : मुझे एक ही बात कहनी है। आपके द्वारा जो रिपोर्ट प्रकाशित होती है उस पर भी उन्होंने आक्षेप किया है। इनको अपनी गलती स्वीकार कर लेनी चाहिये थी और उदारता दिखानी चाहिये थी।

12.42 hrs.

MOTION OF NO-CONFIDENCE IN COUNCIL OF MINISTERS

MR. SPEAKER: I have received a motion of no-confidence in the Council of Ministers from Sarvashri Balraj Madhok and Shri Shrichand Goel. It reads:

"That this House expresses its want of confidence in the Council of Ministers."

The reason is: "mishandling the Kutch affair."

SHRI H. N. MUKERJEE (Calcutta North East): Is that part of the motion or not part of it?

MR. SPEAKER: That is the explanation.

May I request those Members who are in favour of leave being granted to the motion to rise in their places? I find that more than 50 Members have risen in their places. Leave is granted.

May I ask the Government when they would like to have this taken up?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): We would like to have a discussion straightway, if you permit. Otherwise, what is the good of this Motion being postponed?

MR. SPEAKER: Today we have got so many things on hand. If you want everything to be postponed, I cannot help it. There is the motion relating to the situation in West Bengal; the motion of Shri P. Venkatasubbaiah has also been admitted.

SHRI S. M. BANERJEE (Kanpur): Only tomorrow.

MR. SPEAKER: I will fix up a convenient time. I will have a discussion I would request the Minister also to be present. We need not postpone all these things on the agenda today. Anyway, now I will go to the next item.

SHRI M. L. SONDHI (New Delhi): On a point of order. What happens to the propaganda which they are conducting one-sidedly? I want your guidance. This is a matter in which I wish to assure you that members of this House are all concerned. We are naturally concerned with finding out, what went wrong, how it happened, to bring to bear the best judgment on the question. You are fully aware of the concern it has caused. Behind it is our clean feeling....

MR. SPEAKER: No. no. He need not make a statement now.

SHRI M. L. SONDHI: Why should there not be an assurance from that

[Shri M. L. Sondhi.]

side that no cheap propaganda would be done till the House decides about it? You have expressed the sense of the House.

MR. SPEAKER: I agree with you. No cheap propaganda of against anybody by anybody should be done.

12.44 hrs.

MOTION RE: CONDUCT OF TWO MEMBERS DURING PRESIDENT'S ADDRESS

MR. SPEAKER: Shri P. Venkata-subbaiah.

SHRI S. M. BANERJEE (Kanpur): On a point of order. I want to submit that this motion cannot be discussed.

I rise on a point of order, about the admissibility of this motion.

MR. SPEAKER: It has been admitted already.

SHRI S. M. BANERJEE: It has not been moved.

MR. SPEAKER: It is not a question of being moved. If I had not put it on the Order Paper, you can oppose, but now it has been admitted in the Order Paper.

SHRI S. M. BANERJEE: It cannot be introduced.

MR. SPEAKER: They must also have a chance to say something.

SHRI S. M. BANERJEE: All right. Let him move, I will raise my objection.

SHRIMATI SHARDA MUKERJEE (Ratnagiri): I rise on a point of order.

MR. SPEAKER: On his point of order?

SHRIMATI SHARDA MUKERJEE: No. I am raising this point of order on what Mr. Sondhi said.

MR. SPEAKER: I will call you again.

12.46 hrs.

RE. AWARD OF INTERNATIONAL TRIBUNAL ON INDO-PAKISTAN BORDER

SHRIMATI SHARDA MUKERJEE (Ratnagiri): That is the next item on the agenda. I am raising a point of order on what Mr. Sondhi has said. Mr. Sondhi has said that there is a propaganda going on regarding the Kutch Award.

SHRI M. L. SONDHY (New Delhi): By the Government.

SHRIMATI SHARDA MUKERJEE: By the Government or by the Government Party members.

SHRI M. L. SONDHY: By the Government not by the Government Party members. Some Government party members have reacted very nicely.

SHRIMATI SHARDA MUKERJEE: On what basis has Mr. Sondhi come to this conclusion? Either he should substantiate his statement or he must be asked to withdraw it.

SHRI KANWAR LAL GUPTA (Delhi Sadar): We are prepared to substantiate.

SHRI M. L. SONDHY: I must explain myself.

MR. SPEAKER: I have called Shri Nath Pai.

SHRIMATI SHARDA MUKERJEE: It must be withdrawn.

MR. SPEAKER: There is nothing. I have not asked you to withdraw. Why are you worried?

SHRI M. L. SONDHY: I must give an explanation.